

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-19965-JK (LD) of 2025
DATED:- 18 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Estates Department, as mentioned in Annexure to this Government Order, as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

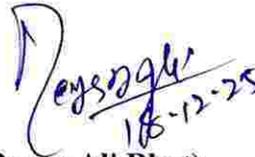
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 18.12.2025

No:- LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Estates Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 19965-JK(LD) of 2025 dated 18.12.2025

Case No.	Case Type/title	OIC	Designation
1.	C.P No. 253/2025 in O.A No. 476/2025 titled Rahul Singh and Ors Vs UT of J&K and Ors	G.M Khan	Deputy Director Estates, Kashmir
2.	C.P No. 117/2025 in O.A No. 808/2021 titled Mukesh Kumar and Ors Vs UT of J&K and Ors	G.M Khan	Deputy Director Estates, Kashmir
3.	C.P No. 254/2025 in O.A No. 656/2025 titled Rakesh Kumar and Ors Vs UT of J&K and Ors	G.M Khan	Deputy Director Estates, Kashmir
4.	O.A No. 836/2025 titled Abdul Hamid Vs UT of J&K and Ors.	G.M Khan	Deputy Director Estates, Kashmir
5.	WP(C) No. 2230/2025 titled Press Club of Kashmir Vs UT of J&K and Ors.	G.M Khan	Deputy Director Estates, Kashmir
6.	CP No. 256/2025 in O.A No. 862/2024 titled Mehraj-Ud-Din- Dar Vs Tariq Hussain Ganai and Ors.	G.M Khan	Deputy Director Estates, Kashmir
7.	CP No. 2835/2022 in O.A No. 543/2022 titled Haji Mohammad Akbar Bhat Vs UT of J&K and Ors.	G.M Khan	Deputy Director Estates, Kashmir
8.	C.P No. 77/2025 in O.A No. 1832/2021 titled Kuldeep Kumar and Ors Vs UT of J&K and Ors.	Rajinder Kumar	Assistant Director Estates
9.	C.P No. 389/2025 in O.A No. 1748/2021 titled Yashpal and Ors Vs UT of J&K and Ors.	Rajinder Kumar	Assistant Director Estates
10.	OWP No. 1041/2008 titled Subash Shah Mahant Vs State of J&K and Ors.	Mohammad Arif Sheikh	Assistant Director Estates
11.	WP(C) No. 2556 /2025 titled Vikram Singh VS UT of J&K and Ors.	Vikas Sharma	Deputy Director Estates, Jammu
12.	CP No. 494/2025 titled Abdul Latief Wani Vs UT Of J&K and ors.	Vikas Sharma	Deputy Director Estates, Jammu
13.	WP(C) 1671/2024 titled Aditya Sandhu Vs UT of J&K and ors.	Vikas Sharma	Deputy Director Estates, Jammu

Neyyagali *Jm*